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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 15/BB/ 2017	-	Admission	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① ALOKE MADAPPA
98454 93943

CORPORATE
APPLICANT

Aloke Madappa

Counsel for petitioner is present. Today, the matter is listed for passing necessary orders. Counsel requested time to furnish necessary information with regard to the minutes of the meeting of the creditors and about the IRP. ^{Since} Once the List it for consideration on 26.07.2017. creditors committee rejected the proposal including the appointment of IRP and that they have failed to suggest the name of IRP.

For hearing, list it on 26.07.2017.

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MEMBER (T)

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MEMBER (J)